

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

**UNSTARRED QUESTION NO. 448
TO BE ANSWERED ON 19.07.2018**

Pension to Sportspersons

†448. SHRIMATI SANTOSH AHLAWAT :

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) the number of International, National and State level sportspersons getting pension in the country at present, State/UT-wise;

(b) whether the Government proposes to revise the pension of sportsperson and if so, the details thereof;

(c) whether the Government proposes to provide pension to National and State level sportspersons also; and

(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR
YOUTH AFFAIRS AND SPORTS
[COL. RAJYAVARDHAN RATHORE (Retd.)]**

(a) : Under the Scheme of 'Pension to Meritorious Sportspersons', sportspersons who have medals for the country in the international competitions only as prescribed in the aforesaid Scheme and have retired from active sports, are given lifelong pension.

At present, 588 sportspersons are getting pension.

(b) : The rate of pension has been revised with effect from 1.4.2018. The rate of pension has been doubled of the rates of pension existing as on 31.3.2018. The rates of pension effective from 1.4.2018 are as under:

S. No.	Category of meritorious sportspersons	Rate of Pension (Rs./per month)
1	Medallists at the Olympic Games / Para Olympic Games	20,000
2	Gold medallists at the World Cup/World Championship* in Olympic and Asian Games disciplines	16,000
3	Silver and Bronze medallists at the World Cup in Olympic and Asian Games disciplines	14,000
4	Gold medallists of the Asian/Commonwealth Games/Para Asian Games	14,000
5	Silver and Bronze medallists of the Asian/Commonwealth Games/ Para Asian Games	12,000

**** World Cup/World Championship held once in four year only shall be considered.***

(c) and (d): No Madam. There is no such proposal to include national level and state level sportspersons in the Scheme of Pension to Meritorious Sportspersons. 'Sports' being in State list, primary responsibility for promotion and development of sports including providing pension and other facilities to state level and national level sportspersons from the state is that of the respective State Governments.
